## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 224 OF 2016

# Dated: 17<sup>th</sup> April, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s K.M. Sugar Mills Ltd. Vs. Uttar Pradesh Electricity Regu & Ors.	ulate	ory Commission	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Raj	
Counsel for the Respondent(s)	:	Mr. C. K. Rai for R-1	
		Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava fo	or R.2 to 6

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk